

COMPETITION FACED IN FOREIGN MARKETS
BY INDIAN JUTE AND TEA INDUSTRY

5. SHRI SASANKASEKHAR SAN-
YAL: Will the Minister of FORE-
IGN TRADE / विदेश व्यापार मंत्री be pleased
to state:

(a) whether India's jute and tea industry
are facing competition in foreign markets
following the initiative taken in different
countries in the matter of equivalent or
alternative production;

(b) what steps are being taken by Govern-
ment to meet the situation; and

(c) whether any fact finding committee
has been set up in this behalf?

THE MINISTER OF FOREIGN
TRADE/ विदेश व्यापार मंत्री (SHRI
L. N. MISHRA): (a) Yes, Sir.

(b) A statement is attached.

(c) No, Sir.

STATEMENT

The following steps have been taken to
meet competition in foreign countries in
the case of jute goods and tea:

Jute Goods--

(1) Production in Jute industry is
being stepped up to the maximum extent
possible.

(2) Modernisation of machinery and
diversification of production are being
encouraged by grant of soft loans through
the Industrial Finance Corporation of
India.

(3) All possible steps are being taken
to increase the yield and quality of raw
material (jute and mesta) within the
country.

(4) Research and promotional efforts
are being financially assisted from the
Marketing Development Fund.

Tea--

(5) Export duty on tea has been abo-
lished from 1-3-1970.

(6) Adhoc rebate of excise duty on
tea exports at rates varying with the price
of exported tea is allowed.

(7) A replanting subsidy scheme is
in operation for gardens in the plains
and hills;

(8) Offices of the Tea Board functio-
ning in London, Brussels, New York,
Cairo and Sydney undertake promotional
measures;

(9) Promotion of special packs of
Indian tea in selected markets abroad
is also undertaken.

(10) Generic promotion of tea in the
overseas markets for increasing con-
sumption of tea is also undertaken.

MISUSE OF RAILWAY PASS

6. SHRI J. P. YADAV: Will the
Minister of RAILWAYS/ रेल मंत्री be
pleased to state:

(a) whether it is a fact that one Shri O.P.
Dubey, Vice President of Uttariya Railway
Mazdoor Union, Mirzapur, was found
having misused first Class Card Pass No.
7889 by carrying an outsider as his 'atten-
dant' on the 16th June, 1969 ex. Allahabad
to Mirzapur by 2 Dn. Delhi Kalka Mail;

(b) if so, whether any action has been
taken against him for having misused the
Card Pass;

(c) if not, the reasons therefor;

(d) whether it is a fact that enquiries
were also instituted by the Vigilance Organi-
sation in this regard; and

(e) if so, the results thereof?